

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/82/2021
NAME OF THE COMPANY	Alakananda Hydro Power Company Ltd
NAME OF THE PETITIONER(S)	Precision Infratech Pvt Ltd
NAME OF THE RESPONDENT(S)	Alakananda Hydro Power Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appeared. However, a withdrawal memo dated 17.06.2021 is filed by the operational creditor.

In view of the withdrawal memo, Operational Creditor seeks liberty to withdraw the matter.

Permission is granted, in terms of rule 8 of the Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016.

Matter stands withdrawn and disposed of.

-Sdt-
MEMBER (T)

-Sdt-
MEMBER(J)

Pavani